

[*Translation*]**Problem of Refugees**

8535-A. SHRI MADAN LAL KHURANA:  
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether more than 450 refugee families from East Bengal and West Punjab are living in various localities of New Delhi in the last several years;

(b) whether the Government have ever assessed the plight of these people;

(c) if so, the main problems of these families;

(d) the schemes formulated by the Government to rehabilitate these people permanently;

(e) if not, the reasons therefor; and

(f) the time by which the problems of these families are likely to be mitigated?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) (b) and (c). The displaced persons from the erstwhile West Pakistan were resettled in various localities of New Delhi long ago under the Evacuee Property Act, 1950 and Displaced persons (Compensation & Rehabilitation) Act, 1954. Once they were resettled under these Acts, they were deemed to have merged with the national mainstream. For any grievances that these rehabilitated displaced persons faced subsequently, they were to seek redressal as normal citizens of Delhi. As regards the displaced persons from the erstwhile East Pakistan, a scheme had been sanctioned in 1961 to provide plots to a few hundred of them in Kalkaji area known as Chitranjan park. This scheme for the displaced persons from East Pakistan was fully implemented.

(d) to (f). The schemes formulated for

rehabilitation of the displaced persons from the erstwhile West Pakistan and erstwhile East Pakistan were implemented long ago. There is no new scheme for rehabilitation of any new group of refugees who might have landed up in Delhi.

12.00 hrs.

RE: LEAKAGE OF QUESTION PAPERS IN  
DELHI UNIVERSITY

[*English*]

SHRI RAMESH CHENNITHALA (Kottayam) : Mr. Speaker, Sir, the leakage of question papers in Delhi University is a very serious issue. All the newspapers have reported this matter. This will definitely undermine the faith in the examination system. Two days back also we raised this issue here. Another paper for B.Com(Pass) First year, Paper No. 503, "Economic Systems and Micro Economic Theory" scheduled for 3.00 p. m. had to be canceled and substituted with a reserve one after the leakage was brought to the notice of the University authorities. Every day these examinations are going on and every day one or the other question paper is leaking.

Sir, it is reported in the newspapers that these question papers were sold from Rs. 300/- to Rs. 500/- in the shops outside the University. In almost all the colleges, the students are agitating now. In Satyavati College and Venkateswara College and in almost all other college, this issue has become a very serious one and the Controller of Examinations in the Delhi University was asked to go on leave. Now, he is on leave. Now, the acting Controller of the University has not given any proper reply in this matter. The teachers of Delhi University Teachers' Association are also on 'dhama' today in Delhi University. Every day the leakage of question paper is taking place in Delhi University.

Sir, we have to preserve the confidentiality of the examination system. So, I urge upon the

hon. Minister for Human Resources Development to take up this matter with the UGC and with the Delhi University and conduct a proper enquiry so that the students will have faith in the examination system.

1204 hrs

[SHRI TARA SINGH (*in the Chair*)]

(*Interruptions*)

SHRI RAMESH CHENNITHALA: Sir, all the Delhi University students are on strike and the teachers are also on strike. So, other hon. Members also want to speak on this issue. The issue is a very serious one and so, I want a statement from the Government (*Interruptions*)

[*Translation*]

SHRI TARA CHAND KHANDELWAL (Chandni Chowk): Sir, the issue of paper leakage is very serious. there is a racket behind it. It is particularly happening in Delhi University. I would like that some steps should be taken to stop this. Papers are being leaked for money. In such situation, the students who don't get the leaked papers get less marks and fail at the examination and who get those papers get good marks and pass the examination. The Central Government should make some arrangements in this regard so that this issue of paper leakage may be resolved....(*Interruptions*)

SHRI SHARAD YADAV (Madhepura): Mr. Chairman, Sir, this issue has been raised time and again in this House. This issue directly comes under the Central Government. There is bungling in the examinations all over the country. The state of Education is very miserable all over the country. These examinations come under the Central Government. the papers of U.P.S.C. examinations have been leaked out before it commenced in Allahabad. The C.B.I. has said that it is sure that has been bungling in this examination. Just now the hon. Member raised the issue that recently three question papers leaked in Delhi University. I wanted to

raise this issue two days earlier and wanted to raise it yesterday also. I would like to thank him that he has raised this issue. This issue is very serious and directly comes under the Central Government. This bungling is going on directly under the Ministry of Education and as a result the credibility of examinations has been damaged. The education system is destroyed all over the country. It has been said that cheating should be stopped in the examination but this bungling has reached Delhi. This university which is so famous and has credibility is being ruined. I would like to know from the Government as to why it is silent over this issue. About two lakh youths also appear in U.P.S.C. examination and now they are overage for this examination. The Supreme Court has also said that this case is suitable one. The apex court of the country said that this case is proper, despite that the Government is not ready to make a statement in this regard. Question papers are being sold in Delhi University. The Student leaders are involved in this racket. The Government should make a statement on it. I would like to submit that despite under the Central Government the education system in the country is eroding. Why Government does not make a statement in this regard. The Government should make statement in this regard. Mr. Chairman, Sir, it is not proper if the Government does not make a statement in this regard....(*Interruption*)

SHRI MADAN LAL KHURANA (South Delhi): Mr. Chairman, Sir, this issue is about Delhi and Delhi University is directly under the Central Government. One question paper leaked day before yesterday. When the students took the examination for an hour and attempted one two questions, question paper is snatched from them and they were given another question paper. The university is playing with the future of the students. When the students concentrate on the first paper it is snatched away and another is given to them. In such a situation they want time to concentrate. How can you expect that they will do better. You are playing with the future of students. I came to know that Delhi police is making an inquiry into it. I would like to say that

these papers are being leaked to humble each other to dust due to party politics of university. I have definite information in this regard but I would not like to go into detail. Yadavji has rightly said that the C.B.I. had also inquired into the case of paper leakage of I.A.S. examination. I would like that the case of paper leakage in Delhi University should be inquired by the C.B.I. so that such cases may not be repeated and persons involved in it should be punished. Therefore, I would like that the Government should make statement in this regard and this case should be handed over to C.B.I.

[English]

SHRI RAMESH CHENNITHALA (Kottayam): It is very important subject. Government should respond to it.

MR. CHAIRMAN: Please sit down.

(Interruptions)

SHRI P.C. THOMAS (Muvattupuzha): It is a failure on the part of the Government.

MR. CHAIRMAN: Please sit down.

(Interruptions)

SHRI P.C. THOMAS: It is a very serious issue. We did not get a chance to discuss 'Education' in this House.

MR. CHAIRMAN: Please sit down.

(Interruptions)

SHRI P.C. THOMAS: The question papers of the examinations are leaking for each examination. Many defects are found in the question which are given in the examinations. (Interruption) Even the translated versions of the examination paper are wrong. (Interruption) No proper attention is paid to the examination system, the question papers and education as such (Interruption) If no proper attention is paid, the primary

and secondary education in this country is bound to be doomed (Interruption)

Government should hold discussions on all these matters of education.

MR. CHAIRMAN: Please sit down.

[English]

THE MINISTER OF WATER RESOURCES AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): Sir, this matter has been raised in this House from time to time and I am sure that a statement will come from the Human Resources Development Minister. I will bring this matter to his notice and request him to respond to the wishes of the House.

I take this opportunity to point out one or two matters because these are the last two days of the Session.

There are two important measures which have to be passed in the House and then transmitted to the other House. One relates to the Bill to prohibit employment of manual scavengers in dry latrines.

The second Bill is regarding Amending Bill for the Salary, Allowances and Pensions to the M.Ps, 1954.

We can pass them so that they can go to the Upper House for passing tomorrow because tomorrow is the last day for passing them.

TADA bill is under discussion today.

I request that we will take these three Bills together because the allotted time is short. We shall try to finish before 5 P.M. or in any case upto 5 PM so that the discussion on the one-man Commission can start at 5 PM or before 5 PM, if necessary because these Bills are non-controversial and they will be over.